GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 1432

TO BE ANSWERED ON THE 12TH DECEMBER, 2023/ AGRAHAYANA 21, 1945 (SAKA)

CYBER CRIME CASES

1432.   SHRI D.M. KATHIR ANAND:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a rise in the total number of cyber crime cases reported during the last three years;

(b) if so, the details thereof, State-wise;

(c) whether the Standing Committee on Home Affairs has recommended to the Ministry to coordinate with State Governments to set up cyber crime cells in every district and if so, the details thereof; and

(d) the total number of cyber crime cells and cyber police stations established in the country, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)

(a) & (b) : The National Crime Records Bureau (NCRB) compiles and publishes the statistical data on crimes in its publication "Crime in India". The latest published report is for the year 2022. As per the data published by the NCRB, State/UT wise details of cases registered under cyber crimes (involving communication devices as medium/target) during the period from 2020 to 2022 are at the Annexure-I.

(c) & (d): Yes Sir, the Standing Committee on Home Affairs has recommended to coordinate with State Governments to set up cyber crime cells in every district. 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. The Ministry of Home Affairs has issued advisory to all States/UTs in the matter. The States/UTs set up the police stations as per requirement.

The Ministry of Home Affairs has also set up the 'Indian Cyber Crime Coordination Centre' (I4C) to deal with all types of cyber crime in the country, in a coordinated and comprehensive manner. Seven Joint Cyber Coordination Teams (JCCTs) have been constituted for Mewat, Jamtara, Ahmedabad, Hyderabad, Chandigarh, Vishakhapatnam, and Guwahati under I4C covering the whole country based upon cyber crime hotspots/ areas having multi jurisdictional issues by on boarding States/UTs to enhance the coordination framework among the Law Enforcement Agencies of the States/UTs. Seven workshops were organized for JCCTs at Hyderabad, Ahmedabad, Guwahati, Vishakhapatnam, Lucknow, Ranchi and Chandigarh in 2023.

The Bureau of Police Research and Development (BPR&D) compiles and publishes the statistical data on cyber cells and cyber crime police stations in its publication "Data on Police Organizations". The latest published report is for the year 2022. As per the data published by the BPR&D, State/UT-wise detail of the cyber cells and cyber police stations, as on 01.01.2022 is at Annexure-II.

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STATE/UT-WISE CASES REGISTEREDUNDER CYBER CRIMES DURING 2020-2022

SL	State/UT	2020	2021	2022
1	Andhra Pradesh	1899	1875	2341
2	Arunachal Pradesh	30	47	14
3	Assam	3530	4846	1733
4	Bihar	1512	1413	1621
5	Chhattisgarh	297	352	439
6	Goa	40	36	90
7	Gujarat	1283	1536	1417
8	Haryana	656	622	681
9	Himachal Pradesh	98	70	77
10	Jharkhand	1204	953	967
11	Karnataka	10741	8136	12556
12	Kerala	426	626	773
13	Madhya Pradesh	699	589	826
14	Maharashtra	5496	5562	8249
15	Manipur	79	67	18
16	Meghalaya	142	107	75
17	Mizoram	13	30	1
18	Nagaland #	8	8	4
19	Odisha	1931	2037	1983
20	Punjab	378	551	697
21	Rajasthan	1354	1504	1833
22	Sikkim	0	0	26
23	Tamil Nadu	782	1076	2082
24	Telangana	5024	10303	15297
25	Tripura	34	24	30
26	Uttar Pradesh	11097	8829	10117
27	Uttarakhand	243	718	559
28	West Bengal	712	513	401
	TOTAL STATE(S)	49708	52430	64907
29	A&N Islands	5	8	28
30	Chandigarh	17	15	27
31	D&N Haveli and Daman & Diu	3	5	5
32	Delhi	168	356	685
33	Jammu & Kashmir	120	154	173
34	Ladakh	1	5	3
35	Lakshadweep	3	1	1
36	Puducherry	10	0	64
	TOTAL UT(S)	327	544	986
	TOTAL (ALL INDIA)	50035	52974	65893

Source: Crime in India published by NCRB.

Clarifications are pending from Nagaland for the year 2022

STATE/UT –WISE DETAILS OF CYBER CELL AND CYBER CRIME POLICE STATIONS

Sl.No.	STATES/UTs	Number of Cyber Cell	Number of Cyber Crime Police Station
1	Andhra Pradesh	3	3
2	Arunachal Pradesh	0	1
3	Assam	3	0
4	Bihar	48	1
5	Chhattisgarh	29	1
6	Goa	1	1
7	Gujarat	5	24
8	Haryana	40	8
9	Himachal Pradesh	1	1
10	Jharkhand	15	7
11	Karnataka	1	8
12	Kerala	19	19
13	Madhya Pradesh	11	1
14	Maharashtra	49	46
15	Manipur	10	1
16	Meghalaya	11	1
17	Mizoram	0	1
18	Nagaland	12	1
19	Odisha	34	15
20	Punjab	28	2
21	Rajasthan	15	2
22	Sikkim	1	0
23	Tamil Nadu	47	46
24	Telangana	24	3
25	Tripura	1	0
26	Uttar Pradesh	@	18
27	Uttarakhand	13	2
28	West Bengal	39	31
29	A & N Islands	1	0
30	Chandigarh	1	0
31	D & N Haveli and Daman & Diu	3	0
32	Delhi	0	15
33	Jammu and Kashmir	0	2
34	Ladakh	2	0
35	Lakshadweep	1	0
36	Puducherry	1	1
	TOTAL	469	262

Source: BPR&D publication "Data on Police Organizations", 2022
@ 79 (75 Cyber Cells in each district and 04 in commissionerate system)
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